

ITEM NO.9

COURT NO.9

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**WRIT PETITION (CIVIL) Diary No(s). 19317/2025**

**HEMARAJ TAILOR**

**Petitioner(s)**

**VERSUS**

**STATE OF MADHYA PRADESH & ORS.**

**Respondent(s)**

**FOR ADMISSION**

**IA No. 177381/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**Date : 08-08-2025 This matter was called on for hearing today.**

**CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**For Petitioner(s) :Mr. M.R. Shamshad, Sr. Adv.  
Mr. Abdul Qadir Abbasi, AOR  
Mr. Arijit Sarkar, Adv.  
Mr. Syed Abdur Rahman, Adv.  
Mr. Mohd Azam, Adv.**

**For Respondent(s) :**

**UPON hearing the counsel the Court made the following  
O R D E R**

1. Delay condoned.
2. Issue notice, limited to prayer "A" of the writ petition.
3. Tag with Writ Petition (C) Nos.40 of 2023 and 124 of 2023 etc.

**(JATINDER KAUR)  
P.S. to REGISTRAR**

**(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)**